GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1292 ANSWERED ON:29.11.2011 ADDITIONAL ITEMS UNDER PDS Choudhry Smt. Shruti

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Union Government has received any proposals from the States for inclusion of additional items under the Targeted Public Distribution System (TPDS); and
- (b) if so, the details thereof and the reaction of the Union Government thereto, State-wise including Haryana?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (b): Under the Targeted Public Distribution System (TPDS), Central Government allocates foodgrains (rice and wheat) and sugar to the States/Union Territories for distribution to the eligible beneficiaries through Fair Price Shops (FPSs). Government of India also allocates coarsegrains such as Jowar, Bajra, Maize and Ragi to States/UTs under TPDS considering the local food preference, requests of State Governments and the availability of stocks in Central Pool.

Further, State/UT Governments have been encouraged to enlarge the basket of commodities by adding non-PDS items for sale through these outlets. Some of the States/UTs have reported distribution of non-PDS items like pulses, edible oils, iodized salt, spices, etc. through PDS outlets including State Government of Haryana, which has reported distribution of pulses in addition to the TPDS items.